

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

On successfully qualifying the 'Typing Test' held on 25.02.2023, Ms. Amrita Wd/o Late Anuj Kumar Tyagi 'Junior Judicial Assistants' appointed on Compassionate Grounds is entitled for release of Annual Increment as per Rule 26 of FRSR Part-I and para (6) (b) of OM No.14020/2/91-Estt.(D) dated 29th September, 1992 w.e.f. the date of passing the Type Test as mentioned against her name:

Sl. No.	Name (Ms.)	Husband's Name (SH.)	Type Test Passed
1.	Amrita	Late Anuj Kumar Tyagi	25.02.2023

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.4(III)/T.T./(Comp.Appnt.)/Admn.II/2023/ 28929-942 Delhi, Dated the 20 APR 2023

Copy forwarded for information & necessary action to:

1. The Drawing & Disbursing Officer, Accounts Branch, Central, Tis Hazari Courts, Delhi & Shahdara District, KKD, Delhi.
2. The concerned Pay & Accounts Officer, GNCT, Delhi.
(Through concerned Accounts Branches)
3. Dealing Officials, Personal Files (JJAs) and S&P (JJAs), Admn. Branch-II (C), THC, Delhi.
4. Administrative Officer (Judicial), ACR Cell and Recruitment Cell, THC, Delhi.
5. PS to undersigned.
6. Dealing Officials, LAYERS, Administration Branch-I (Central), THC, Delhi with the directions to provide place of posting of the aforesaid officials to the R&I Branch (C), THC, Delhi.
7. The officials concerned.
8. For uploading on LAYERS.
9. For uploading on Centralized Website thorough LAYERS.

20.4.23
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi